

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**(IB)-1052(ND)2018**

**SECTION OF THE COMPANIES ACT, 2013: 9 of IBC, 2016**

**In the matter of:**

**M/s. Anubha Industries Pvt. Ltd.**

**.....Petitioner**

**V/s.**

**Best Retail Ltd.**

**.....Respondent**

**Order delivered on 17.09.2018**

**Coram:**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

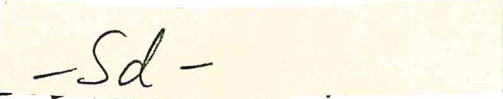
**For Petitioner (s) : Mr. Dhawal Jian, Advocate**

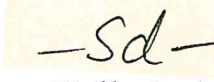
**For Respondent (s) : Mr. Shobhit Nanda, Advocate**

**ORDER**

Mr. Shobhit Nanda, Advocate has put in his appearance on behalf of Corporate Debtor. He prays for some time to file his reply.

To come up for further consideration on 8<sup>th</sup> October, 2018.

  
**(Deepa Krishan)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**